

Abhay S. Oka
Chief Justice
High Court of Karnataka



High Court of Karnataka
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Dear Bar members and litigant public,

I am delighted to announce the official launch of a **Telegram channel of the High Court of Karnataka and for District judiciary in 30 Districts of the state of Karnataka**. Telegram Chatbot is also designed and developed for the High Court of Karnataka and same is named as **'Karnataka High Court Virtual Case Information Services' (HCKChatBot)**.

The prime object of Telegram Channels is of real-time delivery of e-court services relating to case information in the form of cause lists, case status, daily notifications, display boards of High Court and other ongoing activities of the Karnataka judiciary.


HCKChatBot can be used as Virtual Enquiry Counter to avail the services of Cause Lists, Case Status, Daily Orders/Judgments, Certified Copy Status, IA Status by Case Number, Scrutiny Objections by Case Number and Current Hearing and Passed Over Cases information of High Court of Karnataka.

As of now 6500+ members have subscribed to the High Court channel and across the state in 30 districts, about 5000+ members have subscribed to District Judiciary channels.

I hope that the Bar members and litigant public find these citizen-centric e-services of the High Court and District Judiciary in Karnataka useful. The service will be available through their hand held devices which will empower them with real-time information in this digital age. I also hope that all of you will find this information platform interesting and informative. I request all of you to make maximum use of these services.

Thanking you

July 8, 2021


JUSTICE ABHAY S OKA
Chief Justice